

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P.M


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/549/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : NECTAR  
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Madheswarani  
Counsel for Respondent  
D. Jeyanar

Counsel for Respondent  
come to petition

  
21/12/17  
21/12/17

ORDER

Counsel representing both the parties are present. Respondent Counsel prayed time for making fresh proposal. However, he submitted that the Respondents are intending to sell the machinery and pay the claim amount to the other side. Both the Counsels prayed time. At request of both the Counsel, matter is adjourned with the direction to the Respondent to furnish the copy of the proposal before the next date of hearing enabling the Petitioner to submit reply. Put up on **09.01.2018 at 10.30 A.M.**

- 89 -  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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